

(b) if so, the details thereof?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b). Foreigners are employed only when suitable Indians are not available. Such appointments are made on contract for the minimum period necessary and in the meantime Indians are trained for filling the posts.

Air Crash near Jamnagar

*967. { Shri Raghunath Singh:
Shri Hem Barua:
Shri S. M. Banerjee:
Shri Tangamani:
Shrimati Masida Ahmed:
Shri P. K. Deo:
Shri B. C. Prodhan:
Shri Dasaratha Deb:
Shri Halder:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a Jet Plane crashed at Jamnagar while it was taking off for Delhi on the 23rd November, 1958; and

(b) if so, the details thereof?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir.

(b) The aircraft was being ferried from U.K. to India by a Royal Air Force pilot. At Jamnagar airfield it failed to take-off; and crashed at the end of the runway. The pilot was killed; and the aircraft was destroyed. A Court of Inquiry has been convened.

Credit Information Bureau

*968. Shri Bimal Ghose: Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1292 on the 16th September, 1958 and state:

(a) whether the proposal for setting up a Credit Information Bureau under the Reserve Bank has been finalised; and

(b) if so, what is the nature of organisation and functions of this Bureau?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) No. The proposal is still under the consideration of the Reserve Bank of India.

(b) Does not arise at this stage.

Co-operative Bank Advances against Tea Crops

*969. Shri P. C. Borooah: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Reserve Bank of India has asked Assam Co-operative Apex Bank to stop financing tea gardens against hypothecation of crop; and

(b) if so, the reasons thereof?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) The Reserve Bank of India have advised the Assam Government that the Assam Co-operative Apex Bank should concentrate on financing member cooperative institutions rather than individuals, partnerships and joint stock companies, whether tea gardens or otherwise.

(b) The main purpose of an apex bank is to finance the operations of affiliated cooperative institutions such as central cooperative banks and societies affiliated to it. It is not its function to finance firms and companies.

Direct Taxes Administration Enquiry Committee

*970. Shri D. C. Sharma: Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 552 on the 26th August, 1958 and state the further progress made by the Direct Taxes Administration Enquiry Committee?

The Deputy Minister of Finance (Shri B. E. Bhagat): The Committee issued detailed questionnaires to the public and departmental officials on 31st August, 1958 covering the various aspects of Direct Taxes Administration. The last date originally fixed for receipt of replies was 31st October,